

MENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Target set for renewing of tracks during the 6th Five Year Plan period are 10,000 km of primary and 4,000 km of secondary renewals.

(b) and (c). Due to shortage of funds there is likelihood of shortfall in achieving targets. During the first three years of the plan approximately 3,400 km of primary and 800 km of secondary renewals are expected to be completed. Physical achievement during the balance period of the plan will depend upon the extent of funds made available for renewals in that period.

Uniform College admission policy

3304. **SHRI AMAR ROYPRADHAN:** Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that Government have decided to introduce uniform admission policy in all the Universities in the country; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) No, Sir.

(b) The University Grants Commission has advised all Universities that admissions to the courses offered by them should be on merit subject to reservation for SC/ST candidates as prescribed. The criteria for assessing merit and the procedures for making admission are to be evolved by each University.

Foreign countries helping Pakistan in Nuclear field

3305. **SHRI G. Y. KRISHNAN:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government of India have collected information regarding the countries that have been involved

in building up Pakistan's nuclear potential;

(b) if so, what are the names of such countries;

(c) whether Indian Government have conveyed their protest and serious concern to them as it poses an immediate threat to our nation; and

(d) if so, the steps Government have taken to face the threat?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). According to press reports, among the countries from where Pakistan has obtained material for their nuclear programme are West Germany, France, Italy, Holland, Niger, Norway, Spain, Switzerland, Turkey, U.K., Canada and U.S.A.

(c) Government's concern about certain aspects of Pakistan's nuclear programme is well known.

(d) Government are following the developments on a continuing basis. Government of India remains committed to use nuclear energy for peaceful purposes but is also determined to take all necessary steps to safeguard India's security interests.

रेलवे में राजभाषा अधिनियम को लागू किया जाना

3306. श्री रामावतार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे में राज भाषा अधिनियम 1963 के उपबंधों को लागू करने में अनेक कठिनाई आ रही है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ; और

(ग) इन कठिनाइयों को दूर करने में सरकार द्वारा क्या कार्यवाही की गयी है ?

रेल मंत्रालय तथा संसदीय कार्य-विभाग में उप मंत्री (श्री मल्लिकार्जुन) :

(क) और (ख) जी हां। यह सही है कि रेल मंत्रालय अन्य मंत्रालयों की तरह राजभाषा अधिनियम, 1963 के विभिन्न उपबन्धों को कार्यान्वित करने में अनेक कठिनाइयां अनुभव कर रहा है जो मुख्यतः इस प्रकार है:—

(1) राजभाषा अधिनियम के विभिन्न उपबन्धों के अनुपालन के लिए रेल कार्यालयों में हिन्दी कर्मचारियों की कमी।

(2) अधिनियम का अनुपालन कर्मचारियों द्वारा स्वैच्छिक रूप से एवं उनके संगठित प्रयासों द्वारा किया जाना होता है। इसका अनुपालन न करने के लिए अधिनियम में कोई दंडात्मक व्यवस्था नहीं है।

(3) सभी स्तरों पर हिन्दी में प्रशिक्षित कर्मचारियों की कमी और विशेषरूप से परिचालिका कर्मचारियों को उनकी ड्यूटी के स्वरूप को देखते हुए जो चौबीस घंटे होता है, प्रशिक्षण देने में होने वाली कठिनाइयां।

(4) सेवा की तात्कालिकता को देखते हुए कुछ संदेशों और सूचनाओं को प्रेषित करने की आवश्यकता।

(ग) इन कठिनाइयों पर काबू पाने के लिए निम्नलिखित उपाय किए जा रहे हैं या करने का प्रस्ताव है:—

(1) राज-भाषा अधिनियम की धारा 3(3) का पूर्णरूपेण अनुपालन सुनिश्चित करने के लिए रेलों पर पर्याप्त संख्या में हिन्दी कर्मचारियों की व्यवस्था करने के लिए एक प्रस्ताव तैयार किया जा रहा है।

(2) रेल कर्मचारियों को अपना काम हिन्दी में करने के लिए विभिन्न प्रोत्साहन देकर प्रोत्साहित किया जाता है।

(3) परिचालिका कर्मचारी इस बात के लिए प्रोत्साहित किए जा रहे हैं कि वे अपने प्रयासों से निर्धारित हिन्दी परीक्षाएं पास करें।

Proposal regarding entrusting the management of new Ports to private entrepreneurs on lease

3307. DR. KRUPASINDHU BHOI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the National Shipping Board has put forward a case for entrusting the management of new ports or part of the existing ones to private entrepreneurs on lease after a visit by its delegation to some advanced maritime countries;

(b) if so, the salient features of the proposal; and

(c) the reaction of Government thereto?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) and (b). The relevant extract from the Report of the Delegation of National Shipping Board is as follows:

"Some of the small ports which we saw e.g. Felixtowe, are privately managed. The advantage of allowing private entrepreneurs to take up management of certain new ports or even parts of existing ports that can be given to them on lease, would be that they could be called upon to make arrangements for equipping the port with modern cargo handling gear at their own expenses."

(c) The Government is not in favour of this proposal.

Indo-Iran Joint Commission

3308. DR. KRUPASINDHU BHOI: Will the Minister of EXTERNAL AFFAIRS be pleased to state: